

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. SOLAR SEMICONDUCTOR ENERGY SYSTEMS (INDIA)
PRIVATE LIMITED

Sl. No	PARTICULARS	DETAILS
1	Name of corporate debtor	Solar Semiconductor Energy Systems (India) Private Limited
2	Date of incorporation of corporate debtor	23/08/2010
3	Authority under which corporate debtor is incorporated / registered	Registered under companies Act 1956 ROC-Hyderabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40108TG2010PTC070093
5	Address of the registered office and principal office (if any) of corporate debtor	Survey No. 183 Part, CF Area, Phase III, Industrial Development Park, Ghatkeasr Mandal, APIIC-IALA Cherapally Municipality, Rangareddy District, Telangana, 500051
6	Date of closure of Insolvency Resolution Process	26 th April 2024
7	Liquidation commencement date of corporate debtor	26 th April 2024
8	Name and registration number of the insolvency professional acting as liquidator	Murali Prasad Nalam IBBI/IPA-001/IP- P00933/2017-2018/11537
9	Address and e-mail of the liquidator, as registered with the Board	Villa 67, Road No 3, Dollar Meadows, Near DRK College of Engineering, Bowrampet, Hyderabad, 500043 Email: murali.advice@gmail.com
10	Address and e-mail to be used for correspondence with the Liquidator	Villa 67, Road No 3, Dollar Meadows, Near DRK College of Engineering, Bowrampet, Hyderabad, 500043 Email: murali.advice@gmail.com
11	Last date for submission of claims	26 th May 2024

Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of liquidation of the Solar Semiconductor Energy Systems (India) Private Limited on 26th April 2024.

The stakeholders of Solar Semiconductor Energy Systems (India) Private Limited are hereby called upon to submit their claims with proof on or before 26th May 2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Murali Prasad Nalam

Liquidator, Solar Semiconductor Energy Systems (India) Private Limited

Regn. No. IBBI/IPA-001/IP- P00933/2017-2018/11537



Date and place: 1st May 2024, Hyderabad